

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

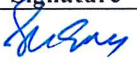

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PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.392 & 411/2018 in CP(IB) No.37/9/HDB/2018
NAME OF THE COMPANY	Aster Building Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Harindera Cargo Carriers Pvt Ltd
NAME OF THE RESPONDENT(S)	Aster Building Solutions Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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ORDER

PCS for operational creditor is present.

RP is present.

IA No. 411/18, is taken up for hearing.

Heard PCS list it for consideration on 26.09.2018.

IA No. 392/18, is also listed for hearing.

Memo is filed for withdrawal of IA No. 392/18.

Heard PCS list it for consideration on 26.09.2018.

  
Member(Judl)

Pavani